

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.2457/2017

New Delhi this the 09th day of July, 2018

Hon'ble Mr. K.N. Shrivastava, Member (Administrative)
Hon'ble Mr. S.N. Terdal, Member (Judicial)

Sonia Bhist, Age-30 Years

D/o Mahavir Singh

E-248 Street No.4

West Vinod Nagar, Delhi-1100092.

.... Applicant

Post Group -B.

(By Advocate: None)

VERSUS

1. The Govt. of NCT, Delhi through
The Chief Secretary
5, Sham Nath Marg, New Delhi.
2. The Director Planning Department
Govt . of NCT
6th Level, B-Wing, Delhi
Secretariat, New Delhi.-110002.
3. The Deputy Secretary (P&P)
DSSSB, Govt of NCT
FC-18, Institutional Area
Karkardooma, Delhi-92. ... Respondents

(By Advocate: Mr. Anuj Kumar Sharma)

O R D E R (ORAL)

Hon'ble Mr. K.N. Shrivastava, Member (A):-

None appeared for the applicant. It is noticed that on earlier dates also i.e. on 15.12.2017 and 07.03.2018, there was no appearance on behalf of the applicant. It appears that the applicant has lost the interest in prosecuting his case. Hence, this OA is dismissed in default for non-prosecution.

(S. N. Terdal)
Member (J)

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(K.N. Shrivastava)
Member (A)

